

**Central Administrative Tribunal
Ernakulam Bench**

O.A No.180/00287/2021

Friday, this the 10th day of September, 2021

CORAM:

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

Anish C. Janan, aged 45 years, S/o. Late Janardhanan,
Junior Engineer(NS), O/o Principal General Manager, Telecom,
Bharat Sanchar Nigham Ltd., Kottayam, residing at Chalamuthedath,
Parampuzha P.O., Kottayam- 686 004. - Applicant

(By Advocate: Mr.P Santhoshkumar & K P Chandrasekhar)

Versus

1. Union of India represented by the Secretary,
Ministry of Communication and Information Technology,
(Department of Telecommunications) New Delhi-110001.
2. The Chief General Manager, (Telecom)
O/o. Chief General Manager,
Bharat Sanchar Nigam Ltd.,
Trivandrum- 695014.
3. The Principal General Manager (Telecom)
O/o Principal General Manager,
Bharat Sanchar Nigam Ltd., Kottayam- - Respondents

(By Advocate: Mr.N Anilkumar, SCGSC for R1 and Mr.George Kuruvila for R2&3)

The O.A having been heard on 10th, September 2021 through video conferencing, this Tribunal delivered the following order on the same day:

O R D E R (ORAL)

P.Madhavan, Judicial Member

This Original Application has been filed by the applicants seeking the

following reliefs:

"i) Call for the records leading to the issue of Annexure A5 and quash the same as far as the applicant is concerned.

ii) Direct the respondents to dispose of the Annexure A1 and A2 representations taking into account of Annexure A3 and A4 within a time frame fixed by this Hon'ble Tribunal.

iii) Grant such other further relief's a this Hon'ble Tribunal may deem just, fit and proper in the facts and circumstance of the case."

2. When the matter came up for consideration, Adv.Mr.P Santhoshkumar, learned counsel for the applicant submits that the applicant has already joined the new place of posting and O.A. has become infructuous. Hence **the O.A is closed as infructuous. No costs.**

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

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List of Annexures

Annexure A1 - True copy of the representation dated 06.05.2021 submitted by the applicant.

Annexure A2 - True copy of the representation dated 18.05.2021 submitted by the applicant.

Annexure A3 - True copy of the communication No.65-1/2010-SCT/254 issued by the BSNL dated 16.06.2011.

Annexure A4 - True copy of the communication dated 27.01.2018.

Annexure A5 - True copy of the Order No.KRLCO-11/20(41)4/2020-HR AND ADMIN dated 29.05.2021 issued by the BSNL.

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